

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

14.

**CP/91(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024** s

NAME OF THE PARTIES:

Neeraj Rai  
Vs.

Navitech Engineers Private Limited

SECTION: 59 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. None present for the Petitioner. Ms. Aishwarya Rajput, Ld. Counsel for the Respondent No.1 present. Ms. Rucha Prabha i/b The Fort Circle, Ld. Counsel for the Respondent No.2 present. Adv. Bankim Mehta, Ld. Counsel for the Respondent No.3 present through VC.
2. As the Petitioner is not present, list this matter for further consideration on **05.09.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**